

**Central Administrative Tribunal
Principal Bench**

OA No.1177/2013

New Delhi, this the 06th day of July, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member**

Shri Sudesh Kumar,
Aged about 41 years,
S/o Shri Sultan Singh,
R/o 110/1, Village Jonawas,
Tehsil Rewari, District Rewari,
Rajasthan, at present residing at C/o Ramesh,
House No.L-127, Dakshinpuri,
New Delhi-62.

...Applicant

(None)

Versus

1. Municipal Corporation of Delhi,
South Zone, Green Park,
New Delhi,
Through Deputy Commissioner.
2. Commissioner, SDMC,
Municipal Corporation of Delhi,
Civil Centre, Minto Road,
New Delhi.

...Respondents

(None)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

None for the parties. Even on earlier occasion and even in the revised call today also, no representation. Hence, the OA is dismissed in default and for non prosecution. No costs.

(Nita Chowdhury)
Member (A)

'rk'

(V. Ajay Kumar)
Member (J)